

(c) and (d) Suggestions were received from some members of Parliament during May-August 1997 for re-evaluation of the bids for the Engineering, Procurement and Construction (EPC) contract for the project. The matter was referred to the JMC. After a careful consideration of the issue involved, the request of Krupp-Uhde for re-evaluation of the EPC bids was rejected by the JMC.

Government approval for investment by RCF and KRIBHCO in the project was accorded on 1.12.97 after due consideration of all the issues relevant to the project, including the selection the selection of the preferred bidder.

Rehabilitation scheme for Namrup Fertilizer Unit

4131. SHRI DIPANKAR
MUKHERJEE:
SHRI KHAGEN DAS:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any consultancy firm has been appointed for rehabilitation scheme of Namrup Fertilizer Unit of HFC;

(b) if not, the time frame by which the consultancy job would be awarded and whether the same has been included in overall project schedule;

(c) the expected financial involvement in 1998-99;

(d) the major jobs to be taken up under revival scheme in 1998-99;

(e) the conditionalities, if any, for ICICI to fund the scheme;

(f) whether any action is being taken to fulfil the conditionalities; and

(g) if so, the details of the same?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) and (b) HFC expects to be able to award the contract for the implementation of the Namrup Revamp Project by August,

1998. This milestone has been included in the overall project schedule.

(c) A budgetary provision of Rs. 70 crore has been earmarked for the rehabilitation scheme during the year 1998-99.

(d) The following activities have been scheduled by the company during the year 1998-99:—

(i) Appointment of a consultant.

(ii) Signing of Memorandum of Understanding with Gas Authority of India Ltd. and Oil India Ltd.

(iii) health study of the plants and definition of project scope, complete basic engineering and detailed engineering, finalisation of specifications and issuance of purchase orders/work orders for the project.

(e) to (g) The indicative conditionalities stipulated by ICICI in its proposed business plan have been discussed at an interministerial level with a view to addressing the possible concerns of the lenders. The terms and conditions of project financing will be finalised by the lenders after the conclusion of the process of the interaction of HFC with ICICI and other financial institutions.

Implementation of Rehabilitation package for Namrup Unit of HFC

4132. SHRI PARAG CHALIAH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the time frame for implementation of rehabilitation package for Namrup Unit of HFC;

(b) to what extent the production performance of these units will be enhanced after completion of the rehabilitation package; and

(c) whether further delay in completing the reviewing proposals will result in cost escalation?